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Title: Need to abolish ceilings on payment of bonus under Bonus Act

SHRI SUNIL KHAN (DURGAPUR): Sir, in reply to Unstarred Question number 2158 dated 29.7.2002 the Government has admitted that payment of Bonus Act was last amended in 1995 and ceiling of the eligibility was raised to Rs. 3500/- and calculation ceiling was raised to Rs. 2500/- with effect from 1.4.1993. The Government has also admitted that Trade Unions are demanding abolition of all ceiling in Payment of Bonus Act. Although price index has got shot up at present, since 1.4.1993, generally the reply of Government is that the matter is under consideration. I want to know from the Government how long they will take to resolve the issue. I request that the issue should be clinched in consultation with the Trade Unions without any further delay.